

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 265 of 2013, IA-357/13,
IA 110/14 & Appeal No. 266 of 2014, IA 358/13

Dated : 14th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Appeal No. 265 of 2013, IA-357/13, IA 110/14

BSES Yamuna Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen Sr. Adv.
Mr. Arijit Mantra
Mr. Hasan Murtaza

Counsel for the Respondent(s) : --

Appeal No. 266 of 2014, IA 358/13

BSES Rajdhani Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen Sr. Adv.
Mr. Arijit Mantra
Mr. Hasan Murtaza

Counsel for the Respondent(s) : --

ORDER

We have heard Mr. Sanjay Sen, learned Sr. Counsel for the Appellant. He has made submissions regarding issues 1 to 6.

Post the matter for further hearing on 5th December, 2014.

(Justice Surendra Kumar)
Judicial Member
Jps/vg

(Rakesh Nath)
Technical Member